

2012
High Court, Appellate Side
Calcutta

NOTIFICATION

No.1784-A

Dated: The 12th April, 2012

The following officers of the West Bengal Judicial Service in the cadre of Civil Judge (Senior Division)/CJM/ACJM, including * 2 (Two) officers at Serial Nos.27 and 29 in the list of 55 officers last promoted to the said cadre, now posted at the different stations of the districts as mentioned with their names with appropriate column, are hereby posted on transfer/on promotion to their respective new assignment as mentioned against each of their names in the appropriate column of the Schedule below :

SCHEDULE

SL. NO.	NAME OF THE OFFICERS WITH THEIR RESPECTIVE PRESENT PLACE OF POSTING	NEW PLACE OF POSTING ON TRANSFER/ON PROMOTION
01.	Sri Shyam Sundar Das, CJM, Murshidabad.	Civil Judge (Senior Division), Baruipur, 24-Parganas (South), vice Sri Arghadeb Khan, since transferred.
02.	Sri Jyotirmoy Chandra, ACJM, Kandi, Murshidabad.	Judge, 4 th Bench, PSCC, Calcutta, vice Sri Sridhar Chandra Su, since trnasferred.
03.	Smt. Srimayi Kundu, Judge, 3 rd Bench, PSCC, Calcutta.	Civil Judge (Senior Division), Jalpaiguri Sadar, vice Sri Pinaki Mitra, since transferred.
04.	Smt. Mou Chattopadhyay, ACJM, Diamond Harbour, 24-Parganas (South).	Civil Judge (Senior Division), Jangipur, Murshidabad, vice Sri Baishnab Sarkar, since transferred.
05.	Salim Ahmed Ansari, Civil Judge (Senior Division), 8 th Court, Alipore, 24-Parganas (South).	Civil Judge (Senior Division), 2 nd Additional Court, Burdwan, vice Smt. Soma Majumder (Sadhu), since transferred.
06.	Smt. Sujata Kharga, CJM, Birbhum.	Judge, 3 rd Bench, PSCC, Calcutta, vice Smt. Srimoyi Kundu, since transferred.
07.	Sri Anil Kumar Prosad, ACJM, Lalbagh, Murshidabad.	Civil Judge (Senior Division), 1 st Court, Alipore, vice Sri Himadri Shankar Ghosh Hazra, since transferred.
08.	Sri Arup Roy, ACJM, Bishnupur, Bankura.	Civil Judge (Senior Division), 3 rd Court, Alipore, 24-Parganas (South), vice Sri Sandip Karmakar, since transferred.
*09.	Anan Chattopadhyay, Civil Judge (Junior Division), 1 st Court, Bankura (being the 27 th officer in the list of 55 officers last promoted to the cadre of Civil Judge (Senior Dvision).	Civil Judge (Senior Division), 8 th Court, Alipore, 24-Parganas (South), vice Salim Ahmed Ansari, since transferred.
*10.	Smt. Leena Golder, Judicial Magistrate, Kalna, Burdwan (beign the 29gh Officer in the list of 55 officers last promoted to the cadre of Civil Judge (Senior Dvision).	Civil Judge (Senior Division), 1 st Court, Barasat, 24-Parganas (North), vice Sri Sudip Bhattacharya, since transferred.

Sd/-

Ishan Chandra Das
Registrar (Judicial Service)
High Court, A.S., Calcutta

Memo No.1785-A.

Forwarded to the **Superintendent, Government Printing**, West Bengal, for early insertion in the Calcutta Gazette.

High Court, Civil

By order of the High Court,

The 12th April, 2012

First Assistant Registrar

Memo No.1786-A to 1791-A.

Copy forwarded to the **District Judge/Chief Judge, (1) Murshidabad, (2) Presidency Small Causes Court, Calcutta, (3) 24-Pargans (South) at Alipore, (4) Birbhum, (5) Bankura and (6) Burdwan**, for information with the intimation that the appointment of the aforementioned officers is in the interest of public service.

The District Judge/Chief Judge is requested to direct the concerned officer/officers to join his/her/their respective new assignment, as per above schedule, immediately delivering charge of his/her/their respective Court and office to such an officer/officers as may be nominated by him, after ascertaining that the officer whom he/she/they is/are to succeed has made over or, is ready to make over charge there.

The officers under order of transfer are directed to take the charge of their respective new assignment **on or before 02.05.2012 positively**.

Mere submission of representation will not construe to be the reason or ground for not joining in the new place of posting, on transfer.

The concerned District Judge/Chief Judge is hereby directed to send compliance report in this regard to this Court forthwith.

High Court, Civil

By order of the High Court,

The 12th April, 2012

First Assistant Registrar

Memo No.1792-A to 1795-A.

Copy, with copy of the above endorsement forwarded to the **District Judge/Chief Judge, (1) Presidency Small Causes Court, Calcutta, (2) Birbhum, (3) Jalpaiguri and (4) Purba Medinipur** for information and report compliance in terms of the spirit and words of the Court's Notification, keeping in view the direction of the Hon'ble Court that the officers should take charge of their new assignment **on or before 02.05.2012 positively**.

High Court, Civil

By order of the High Court,

The 12th April, 2012

First Assistant Registrar